

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

DFR No.2980 of 2013

In

Appeal Nos. 01 of 2012, 02 of 2012 & 05 of 2012

Dated:16th January, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petroleum Corporation Ltd. ... Appellant (s)

Versus

Gail India Limited & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. C.S. Vaidyanathan, Sr.Adv.,
Mr.Piyush Joshi,
Mr. Nimisha S. Dutta
Ms. Sumati Yadava

Counsel for the Respondent (s): Mr. Rajat Navet for IOCL and
BPCL
Mr. Ankit Jain and
Mr. Raghu Nayyar for GAIL

ORDER

At the request of Learned Counsel for the Respondents, post the matter
for further hearing on 17.02.2014.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/rt